

सम्मेलन में किन किन संस्थाओं के प्रतिनिधि सम्मिलित हुए थे ;

(ख) ये प्रतिनिधि इन संस्थाओं ने चुन कर भेजे थे या सरकार द्वारा नामनिर्देशित किए गए थे ;

(ग) क्या यह सच है कि सम्मेलन ने यह तय किया कि मिल मालिक १९५२ तथा १९५३ में चीनी में हुए लाभ में से गन्ना उत्पादकों को हिस्सा देंगे ; और

(घ) यदि हां, तो गन्ना उत्पादकों को लाभ का कितने प्रतिशत भाग दिया जायगा ?

**The Minister of Agriculture (Dr. P. S. Deshmukh):** (a) and (b). The required information is awaited from the U.P. Government which had convened the said Conference.

(c) No, Sir.

(d) The matter is still under consideration.

**श्री आर० एन० सिंह :** क्या यह सत्य है कि जिस संघ ने इस श्रुगर केन के प्रश्न को उठाया था उस किसान पंचायत जैसे मुख्य संघ को छोड़ दिया गया है और सिर्फ व्यक्तिगत आदिमियों को इस काम के लिये बुला लिया गया ?

**डा० पी० एस० इशामुख :** जैसा मैं ने जवाब में कहा है यू० पी० गवर्नमेन्ट ने कान्फरन्स बुलाई थी, वह जानें क्या बात है ।

**श्री आर० एन० सिंह :** उस में हमारा कृषि मंत्री भी मौजूद थे, क्या मैं जान सकता हूँ कि क्या यह सही नहीं है ?

**Dr. P. S. Deshmukh:** The *Krishhi Mantri* was not present there.

**The Minister of Food and Agriculture (Shri Kidwai):** The Conference was convened by the Uttar Pradesh Government, and as the country was interested in this, I also went there.

#### LAHORE-AMRITSAR RAIL LINK

\*83. **Sardar Hukam Singh:** Will the Minister of Railways be pleased to state whether the plan to resume the rail link between the two Punjab through the Amritsar—Lahore route has been finalised?

**The Deputy Minister of Railways and Transport (Shri Alagesan):** The plan to resume passenger train service between Amritsar and Lahore has been finalized, but it will start after arrangements for Customs and Police check posts at the border railway stations have been completed.

#### Short Notice Questions and Answers

##### ACCIDENT TO MILITARY SPECIAL TRAINS

**S.N.Q. 1. Dr. Ram Subhag Singh:** Will the Minister of Railways be pleased to state:

(a) whether it is a fact that a Military Special train was involved in an accident between Bhawani Mandi and Kurlasi on the Ratlam-Kotah Section of the Western Railway on the night of 17th-18th August, 1954;

(b) if so, the causes of the accident;

(c) the number of persons killed and the number of persons injured as a result of this accident;

(d) the number of injured persons still lying in the hospital; and

(e) the number of persons who succumbed to their injuries in the hospital?

**The Deputy Minister of Railways and Transport (Shri Alagesan):** (a) A Military Personnel special P/78 which left Ujjain for Pathankot on 17th August 1954 met with an accident between Kurlasi and Bhawani Mandi stations on the Kotah-Ratlam single line Broad Gauge section of the Western Railway at 23:55 hrs. on 17th August 1954. Nine wagons next to the engine derailed of which 7 wagons

capsized. Three Military coaches next to the wagons also capsized.

(b) The cause of the accident is under investigation by the Government Inspector of Railways who has commenced his inquiry at Shamgarh on 20th August 1954.

(c) The position on 20th August 1954 in respect of casualties is as follows:—

- (i) Number of persons' 11, including one killed. of the seriously injured who died on way to the hospital and another who died in the hospital.
- (ii) Number of persons 8, excluding 2 who seriously injured. died as referred to above
- (iii) Number of persons 38 slightly injured.

(d) and (e). Twenty-seven injured persons including 8 seriously injured were admitted into Kotah Military hospital. Of these, one died and at 21 hours on 18th August 1954, 17 were removed by air in a Military dakota plane to Delhi Military hospital. The balance of 9 are in the Kotah Military hospital and were to be removed by air in a Military dakota plane at 16:00 hours on 20th August 1954.

**Dr. Ram Subhag Singh:** May I know when the Government Inspector of Railways, about whom the hon. Deputy Minister said that he is holding an enquiry, will submit the report of the enquiry?

**Shri Alagesan:** Generally this is done very quickly. He has commenced it on the 20th August and we are expecting the report.

**Dr. Ram Subhag Singh:** May I know whether through-service has been resumed on that line?

**Shri Alagesan:** Not yet.

**Dr. Ram Subhag Singh:** When is it likely to be resumed? By what time?

**Shri Alagesan:** It may take some more time.

**Shri N. L. Joshi:** May I know whether the bridge had undergone repairs and whether sufficient precautions were taken to see that no accidents take place?

**Shri Alagesan:** All this, we will be able to know after the report of the enquiry is received.

**Shri T. B. Vittal Rao:** May I know if no departmental enquiry was held to ascertain the cause of the accident. The Government Inspector of Railways belongs to the Communications Ministry; have not Railways themselves conducted any enquiry?

**Shri Alagesan:** It is the Government Inspector of Railways who holds enquiry into all these things.

**Shri Gidwani:** May I know whether any compensation has been given to those who have been killed?

**Mr. Speaker:** I am afraid this question is premature. Let the causes of the accident be ascertained and after they are ascertained, then of course, the liability of the Railways can be fixed, and not till then. The hon. Member seems to assume that the Government and the Railways are responsible even for accidents. That is not the case. Unless some element of negligence, to my mind, is there, the question of liability cannot arise.

#### FLOODS

**Mr. Speaker:** There are two more short notice questions, regarding floods. One is by Shri M. S. Gurupadaswamy and a number of other Members—all those are bracketed—and the other is by Shri A. P. Sinha. I think both these questions can be put one after the other and the hon. Minister may answer them together.

**S.N.Q. 2. Shri A. P. Sinha:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that unprecedented floods have visited the whole of North Bihar causing wide and